

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14643/2016

(Arising out of impugned final judgment and order dated 28/01/2016 in CMWP No. 75/2014 passed by the High Court Of Judicature at Allahabad)

M/S. PASWARA CHEMICALS LTD.

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

(with interim relief and office report)

Date : 19/09/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s) Mr. C.L. Pandey, Sr. Adv.
Mr. Sachin Mittal, Adv.
Ms. Ananya Pandey, Adv.
Mr. Dipesh Sharma, Adv.

For Respondent(s) Mr. K.K. Tyagi, Adv.
Mr. Sarvam Ritam Khare, Adv.

Mr. V.V. Gautam, Adv.
Mr. Shree Pal Singh, Adv.
Mr. Prashant , Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

To be listed along with Special Leave Petition (c) No. 16804 of 2016 and other connected matters.

(Ashwani Thakur)
COURT MASTER

(Tapan Kr. Chakraborty)
COURT MASTER